

| State/UT's | Number of House Constructed |
|-----------------|-----------------------------|
| Jammu & Kashmir | 30004 |
| Karnataka | 2096691 |
| Kerala | 186351 |
| Madhya Pradesh | 606089 |
| Maharashtra | 316854 |
| Manipur | 4157 |
| Meghalaya | 3852 |
| Mizoram | 3935 |
| Nagaland | 17605 |
| Orissa | 252925 |
| Punjab | 23095 |
| Rajasthan | 229703 |
| Sikkim | 3909 |
| Tamil Nadu | 505739 |
| Tripura | 12328 |
| Uttar Pradesh | 735706 |
| West Bengal | 223698 |
| A&N Island | 367 |
| D&N Haveli | 637 |
| Daman & Diu | 364 |
| Lakshadweep | 206 |
| Pondicherry | 1114 |
| TOTAL | 4772314 |

Job opportunities for women and minorities in rural areas

1218. SHRI A. VIJAYA RAGHAVAN: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of Centrally Sponsored Schemes to generate more opportunities of jobs for women and minorities in rural areas in the country, State-wise; and

(b) the total number of people actually benefited and got jobs with details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme, (EAS), Integrated Rural

Development Programme (IRDP) Training of Rural Youth for Self-Employment (TRYSEM), Development of Women and Children in Rural Areas (DWCRA), are the major employment schemes being implemented in rural areas of the country. The women and minorities are covered under these schemes.

(b) The State-wise details of the total amount allocated for each scheme and the total number of people actually benefited are given in Annexure.

Inadequate power and financial resources to Panchayats

1219. SHRI NARENDRA MOHAN: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state:

(a) whether it is a fact that Panchayats have not been given adequate powers and sufficient financial resources to launch rural-employment oriented schemes in their areas;

(b) if not, what quantitative results have been achieved, so far under the schemes launched by Panchayats; and

(c) whether any guidelines have been issued to the block level officials to render advice and associate themselves with implementation of such schemes whenever such a co-operation is sought by Panchayats?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) (a) No, Sir, Seventy per cent of the funds under Jawahar Rozgar Yojana are distributed among the Panchayats for taking up various type of works as per the felt need of the area. The Village Panchayats are also empowered to spend up to 10% of funds on maintenance of assets created under JRY. Village